

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Original Jurisdiction)

ORIGINAL PETITION NO. 07 OF 2019 &
IA NOS. 1464 & 1475 OF 2019

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Axis Wind Farms (Penna) Pvt. Ltd. & Ors. Petitioner (s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Petitioner (s) : Mr. Sanjay Sen, Sr. Adv
Mr. Samyak Rajguru

Counsel for the Respondent(s) : Mr. Nishant Sharma
Mr. Rakesh K Sharma
Mr. V.V. Hanumantha Rao, (Rep)
for R-2 & 3

ORDER

Admit.

Finally, objections shall be filed within four week's time i.e. on or before 23.10.2019, after duly serving advance copy to the other side.

List the matter on **06.11.2019**,

Interim order, if any, shall continue till the next date of hearing.

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson